

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

21. C.P. (CAA)/2017/(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

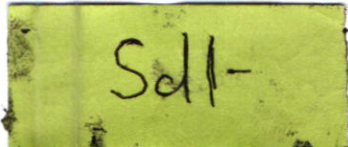
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.06.2018**

NAME OF THE PARTIES: Harish Textile Engineering Pvt. Ltd.

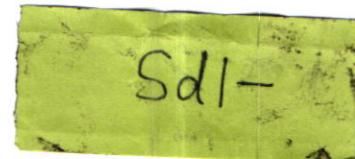
SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013.

Order

Petition admitted, returnable by 12.07.2018.



V. NALLASENAPATHY
Member (Technical)
/NU/



BHASKARA PANTULA MOHAN
Member (Judicial)